COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 170 of 2014

Dated : 18th March, 2015

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Ms. Suparna Srivastava and
Mr. S.R. Pandey, Legal Adviser (GERC)
for R-1

Mr. Mazag Andrabi
Mr. Mahija Sharma for R-2

O R D E R

Post the matter for further hearing on **8th April, 2015**.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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